

IN THE HIGH COURT OF ORISSA,
CUTTACK

CC Applications Notified for compliance of
court fees/removal of defects.

Date : 15.10.2024

SL. No.	C.A.No.	Date of Application	Case No.	Applicant	Court Fee Specification	Notify Date
NOT READY CASES						
1	84042/2024	03.10.2024	CONTC/10634/2023	H K BHOL	2.00,3*2	2024-10-15
2	84049/2024	03.10.2024	MACA/734/2010	S K SUNDARA	2.00,3*2	2024-10-15
3	84743/2024	04.10.2024	WP (C) /21834/2017	H K MOHAPATRA	11.00,3*11	2024-10-15
4	84816/2024	04.10.2024	CONTC/287/2015	H N MOHAPATRA	2.00,3*2	2024-10-15
5	85357/2024	05.10.2024	CONTC/4669/2023	S. K. NAYAK	32.00,3*32	2024-10-15
6	85859/2024	07.10.2024	CONTC/1858/2024	A DAS	3.00,3*3	2024-10-15
7	86007/2024	07.10.2024	ABLAPL/651/2018	M.R. PADHI, ADV	3.00,3*3	2024-10-15
8	86008/2024	07.10.2024	ABLAPL/654/2018	MR PADHI ADV	3.00,3*3	2024-10-15
9	86347/2024	08.10.2024	WP (C) /3107/2014	B M ROUT	13.00,3*13 document in dms	2024-10-15
10	86349/2024	08.10.2024	WP (C) /3682/2014	B M ROUT	13.00,3*13 document in dms	2024-10-15
11	87707/2024	14.10.2024	CRREV/7/2000	NIRANJAN ROUT	3.00,3*3	2024-10-15
12	87918/2024	15.10.2024	OJC/9449/1993	N K SATAPATHY	81.00,3*81 document in dms	2024-10-15
READY CASES						
13	87641/2024	14.10.2024	WP (C) /22392/2023	HIMANSHU KUMR BHOL	22.00,3*22 sent to xerox	2024-10-15
14	87845/2024	14.10.2024	BLAPL/2991/2024	S. MALLICK	2.00,3*2 DOWN LOAD	2024-10-15
15	87929/2024	15.10.2024	CRLMC/5493/2023	M R SAHOO	10.00,3*10 SENT TOXEROX	2024-10-15
16	87944/2024	15.10.2024	BLAPL/6382/2024	H. K. BHOL	5.00,3*5 DOWN LOAD	2024-10-15
17	87945/2024	15.10.2024	BLAPL/7132/2024	K. C. MOHAPATRA	4.00,3*4 paperless copy	2024-10-15

18	87947/2024	15.10.2024	TRP (C) /395/2022	SRINIBASH MOHANTY	9.00, 3*9 sent to xerox	2024- 10-15
19	87948/2024	15.10.2024	ARBA/25/2019	P C MOHANTY	35.00, 3*35 SENT TO XEROX	2024- 10-15

NIC